

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO-482
TO BE ANSWERED ON 05/02/2021

FARMERS' DEATH DUE TO PROTEST

482 Shri Sanjay Singh:
Shri K.C. Venugopal:

Will the Minister of AGRICULTURE & FARMERS WELFARE be pleased to state:

- (a) whether Government has any data on the total number of farmers' deaths and cases of suicide at the farmers' protest against the three farm bills from November 2020-January 2021;
- (b) whether it is a fact that expired tear gas shells were used on the farmers who were marching towards Delhi to protest against the three farm laws;
- (c) if so, whether Government has provided or would provide any compensation or economic assistance to the farmers' families who lost their lives during the protest; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

- (a): The Ministry of Agriculture & Farmers Welfare, Government of India has no record. The Ministry of Home Affairs has reported that there is no specific information to provide on the issues raised in the question. However, it has been further informed by Delhi Police that two persons died and one committed suicide, during the farmers' protest.
- (b): No expired tear gas shells were used by Delhi Police on the farmers who were marching towards Delhi to protest against the three farm bills.
- (c): No Sir.
- (d): Question does not arise.
